

Statement

S.No.	Name of the Govt. servant	Particular of accommodation allotted	Date of allotment
1	Shri R. P. Madan	Suite No. 206, Servant Qr. No. 45 and Garage No. 17, V. P. House	15-2-83
2	Dr. C. V. Sharma	Suite No. 414, V. P. House	29-6-76
		Servant Qr. No. 60, V. P. House	19-5-76
		Garage No. 17 Western Court Hostel	7-3-79
3	Shri S. N. Singh	Suite No. 212 and Servant Qr. No. 43 V. P. House	21-11-83
4	Shri J. S. Watana	Suite No. 106, V. P. House	23-9-80
		Servant Qr. No. 12, V. P. House	19-12-80
		Garage No. 14, V. P. House	11-5-81
5	Shri P. D. Pathak	Suite Nos. 101 & 102, V. P. House	7-3-80
		Servant Qr. No. 6, V. P. House	5-7-80
		Garage No. 1, V. P. House	

Unauthorised constructions

759. DR. BAPU KALDATE; Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether Government's attention has been drawn to the news item published in 'Janasatta' a Hindi daily from New Delhi of 30th November, 1983 regarding the plight of the hutment dwellers on the plot Guru Nanak Kendra opposite Ranjit Hotel in Delhi;

(b) if so, what are the details thereof; and

(c) what action has been taken for illegal grabbing of land by the Chairman of Standing Committee of the Delhi Municipal Corporation?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) Yea.

(b) The DDA has reported that the land adjacent to Guru Nanak Eye

Hospital was squatted upon and was cleared on 12-11-1983. The squatters were provided alternative resettlement plots at Sultanpuri.

(c) As reported by the DDA no information or complaint regarding grabbing of demolition slips/land by Shri Ramesh Dutta, Chairman City Zone, MCD has come to their notice.

Strike in Indian School of Mines

760. SHRI JAGADISH JANI; Will the Minister of EDUCATION AND CULTURE be pleased to state;

(a) whether it is a fact that the students of petroleum technology sections in the Indian School of Mines, Dhanbad have been on strike since March 19, 1984;

(b) if so, what are the main demands of the striking students; and

(c) what steps are being taken by Government to fulfil their demands?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) Students of 1st, 2nd and pre-final